



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,26th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
47	PIL(Suo Moto)/9/2018 FIXED	XX XX XX Versus THE STATE OF ASSAM	MR H K DAS(SC, GHC)	GA ,ASSAM

LEAVE NOTE OF ADVOCATES FOR 26/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
5)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
6)	MR D K DEY	15-02-2024	To	01-03-2024
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8)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024
9)	MR A K DAS	21-02-2024	To	01-03-2024
10)	MR. B BARMAN	22-02-2024	To	22-03-2024
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18)	MR D K MISHRA	28-02-2024	To	07-03-2024
19)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
20)	MR. N SHARMA	27-02-2024	To	27-02-2024



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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
49	WP(C)/908/2024 FIXED	ROHIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. M I HUSSAIN N. UDDIN SK ABDULLAH MR. N ISLAM	GA, ASSAM SC, NHM SC, HEALTH
50	WP(C)/1016/2024 B/O	RANJEET SINGH Versus THE UNION OF INDIA AND 2 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	DY.S.G.I.
51	WP(C)/1019/2024 B/O	HRIDAYA NANDA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY M K BORAH MS. P. KASHYAP	SC, CO OP GA, ASSAM
52	WP(C)/1036/2024 B/O	ABBAS ALI Versus THE STATE OF ASSAM AND 3 ORS	MR G Z AHMED MISS. M BORAH MR H K BARUAH	SC, SEC. EDU.

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20)	MR. N SHARMA	27-02-2024	To	27-02-2024



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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
46	WA/65/2024 CAVT. NO.02192/024, FIXED, CAVT./219/2024	RUNGTA IRRIGATION LTD Versus MUKAND POLY PRODUCTS AND 7 ORS	R SARMAH MS M KAKOTY MR. S K GUPTA	MR P BARUAH MR. N N DUTTA DY.S.G.I. FOR CAVEATOR
	WITH I.A.(Civil)/539/2024 in WA/65/2024	RUNGTA IRRIGATION LTD Versus MUKAND POLY PRODUCTS AND 7 ORS	R SARMAH MS M KAKOTY MR. S K GUPTA	MR P BARUAH MR. N N DUTTA DY.S.G.I. FOR CAVEATOR
ORDERS				
47	I.A.(Civil)/3644/2019 FIXED, IN WP(C)/6425/2017 (D/O) in WP(C)/6425/2017	DEBUL DAS Versus THE UNION OF INDIA and 6 ORS.	MR. U DUTTA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
48 WP(C)/956/2024 FIXED	ALL ASSAM PRIVATE SECURITY AGENCIES ASSOCIATION Versus TEZPUR UNIVERSITY AND 4 ORS	MR S P DAS MR A ALAM MD A ISLAM MS C BORA	DY.S.G.I.
ADMISSION			
49 WP(C)/5681/2023 FIXED	M/S ASSAM TRADES AND ELECTRICALS Versus THE STATE OF ASSAM AND 7 ORS	MS TOSHISENLA A LONGKUMER	SC, P AND R.D. GA, ASSAM SC, ASEC
ORDERS			
50 WP(C)/2827/2023 B/O	DWIJU GOGOI AND 3 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, SEC. EDU.
51 WP(C)/3777/2023 B/O	M/S KRISHNA ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS.	MR D KALITA MR B PRASAD	GA, ASSAM SC, AGRI. DEPARTMENT SC, FINANCE
52 WP(C)/3810/2023 B/O	M/S TRINETRA SUPPLY CENTER Versus THE STATE OF ASSAM AND 3 ORS.	MR D KALITA MR B PRASAD	GA, ASSAM SC, AGRI. DEPARTMENT SC, FINANCE
53 WP(C)/7325/2023 FIXED	MORJINA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	SC, P AND R.D.

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BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
16	Crl.A./165/2016 PART-HEARD, BY SLIP	MRS LANDHONI DEVI Versus NIA	MR. M K NEOG MR.M G SINGH MR. N T SINGH MRS. SHEELA KH. MR. M K DUTTA	SC, NIA
	WITH			
17	Crl.A./257/2013	ASSOCIATION FOR EXTENSIVE GROWERS INNOVATIVE SERVICE AEGIS Versus THE STATE THROUGH NATIONAL INVESTIGATION AGENCY NIA	MRS SHEELA KH. MR.B BASUMATARY MR.M G SINGH	SC, NIA
	WITH			
18	Crl.A./262/2016	SOUGAIJAM RAKESH SINGH @ S. RAKESH SINGH A-6 Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
	WITH			
19	Crl.A./263/2016	SINAM GUNE SINGH @ S. GUNE SINGH Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
	WITH			
20	Crl.A./264/2016	OINAM MANITON SINGHA A-15 Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA

21	WITH Crl.A./265/2016	SRI W. NOREN SINGH A-8 @ W. NOREN MEETEI Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
22	WITH Crl.A./289/2016	O. SAMARJIT SINGH @ NARESH @ KADENG Versus NIA	MR.N T SINGH MR.M G SINGH MR.M K DUTTA MRS SHEELA KH.	SC, NIA
23	WITH Crl.A./291/2016	Y. BRAJABIDHU SINGH Versus NIA	MR.B PRASAD MR.A TALUKDAR MR.K K KALITA MR.K MEDHI MR.S ALI MS.D SAIKIA MR.B R DAS	SC, NIA
24	WITH Crl.A./295/2016	A. IBOMCHA Versus NIA	MR.M K DUTTA MR.M G SINGH MRS SHEELA KH.	SC, NIA
25	WITH Crl.A./299/2016	LAURENBUM JATISHOR SINGH @ TILEMBA Versus NIA	MR.M K DUTTA MR.N T SINGH MRS SHEELA KH. MR.M G SINGH	SC, NIA
26	WITH Crl.A./113/2017	N. DILIP SINGH Versus NIA	MRS SHEELA KH. MR.M G SINGH MR.M K DUTTA	SC, NIA
27	WITH Crl.A./115/2017	KHWAIRAKPAM JEETEN SINGH and KHOMBO @ DENE Versus NIA	MR.M G SINGH MR.N T SINGH MRS SHEELA KH. MR.M K DUTTA	SC, NIA
28	WITH Crl.A./145/2017	MUTUM IBOHAL Versus NIA	MRS SHEELA KH. MR.M G SINGH MR.M K DUTTA MR.N T SINGH	SC, NIA

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BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 05-02-2024 TO 01-03-2024 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 101-188), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
53	WP(C)/4088/2023 B/O	ANJAN KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG (A AND E) MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
54	WITH WP(C)/4085/2023	AJIT KR. DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG (A AND E) MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
55	WITH WP(C)/4136/2023	PRBAN CHANDRA SAHARIA Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
56	WITH WP(C)/4140/2023	PRANJAL GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, FINANCE SC, AGRI. DEPARTMENT

57	WITH WP(C)/4143/2023	GAUTAM PATOWARY Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
58	WITH WP(C)/4146/2023	SARBANANDA INJAL Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG (A AND E) MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
59	WITH WP(C)/4148/2023	MANGAL SING RANGPHAR Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG (A AND E) MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
60	WITH WP(C)/4161/2023	RANJIT KUMAR HALOI Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
61	WITH WP(C)/4286/2023	MACHAN CHANDRA RABHA Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
62	WITH WP(C)/4304/2023	MOHAN CH GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC, AGRI. DEPARTMENT SC, FINANCE
63	WITH WP(C)/4373/2023	NANDESWAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	SC, AG MR. D SARMAH (R-6 & R-7)) MS N SHYAM SC. AGRICULTURE SC, FINANCE DEPTT.
64	WP(C)/447/2024 FIXED	NEPAL CHANDRA MANDAL Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, FOREST
ORDERS				
65	I.A.(Civil)/538/2024 (CONNECTED WITH ITEM NO. 32 IN THE DAILY LIST) in WP(C)/6028/2022	CHINMOY BARUAH, Versus THE STATE OF ASSAM AND 3 ORS.	MR H RAHMAN	GA, ASSAM
HEARING				
66	WP(C)/5441/2012 FIXED	SMTI USHA DAS Versus THE CHAIRMAN, ASEB and 4 ORS	MS.N PHUKAN MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	SC, A S E B

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9)	MR A K DAS	21-02-2024	To	01-03-2024
10)	MR. B BARMAN	22-02-2024	To	22-03-2024
11)	MR. B BARMAN	02-04-2024	To	02-04-2024
12)	MR. R P SINGH	22-02-2024	To	28-02-2024
13)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
14)	MR. N ALAM	22-02-2024	To	01-03-2024
15)	MR. R L YADAV	26-02-2024	To	01-03-2024
16)	MS. K YADAV	26-02-2024	To	01-03-2024
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18)	MR D K MISHRA	28-02-2024	To	07-03-2024
19)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
20)	MR. N SHARMA	27-02-2024	To	27-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Monday,26th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
54	CRP(IO)/82/2024 B/O	M/S CHANDYPORE TEA ESTATE (PROP-SREELAL TUSNIAL AND ORS) Versus BHUWALKA TRADING AND TEA COMPANY PVT LTD AND 2 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	
FOR HEARING U/O XLI RULE II C.P.C.				
55	RSA/36/2024 B/O	ON THE DEATH OF FAZIR ALI HIS LEGAL HEIRS AMINA BIBI AND ORS Versus CHAND MOHAMMAD ALI AND 3 ORS	J TALUKDAR MR. D SARAF MR. S S GUPTA	
	WITH I.A.(Civil)/552/2024 in RSA/36/2024	ON THE DEATH OF FAZIR ALI HIS LEGAL HEIRS AMINA BIBI AND ORS Versus CHAND MOHAMMAD ALI AND 3 ORS	J TALUKDAR MR. D SARAF MR. S S GUPTA	
ORDERS				
56	RSA/139/2022 B/O	ON THE DEATH OF DILIP KUMAR SARMA HIS LEGAL HEIRS QUEENI SARMA AND ORS. Versus STATE BANK OF INDIA SUPERVISING STAFF CO OPERATIVE HOUSING SOCIETY LTD. AND 4 ORS.	MR. D DAS SR. ADV MR. R B PHOOKAN MR. P GOSWAMI R SARMAH MR. I DAS MS S SHARMA MR H K SARMA MR A BANERJEE	MR H NATH MR. B D DEKA MR. M DAS FOR CAVEATOR
	WITH I.A.(Civil)/2654/2022 in RSA/139/2022	ON THE DEATH OF DILIP KUMAR SARMA HIS LEGAL HEIRS QUEENI SARMA AND ORS. Versus STATE BANK OF INDIA SUPERVISING STAFF CO OPERATIVE HOUSING SOCIETY LTD. AND 4 ORS.	MR. P GOSWAMI MR H K SARMA MR A BANERJEE	MR H NATH MR. B D DEKA MR. M DAS FOR CAVEATOR
57	RSA/51/2022 CAVT. NO. 03482/022,	GAUTAM MAHANTA Versus THE STATE BANK OF INDIA AND 3 ORS.	MR. P S DEKA MS. P BHATTACHARYA MR D K NATH MS M DAS	MR H NATH MR. B D DEKA SC, G M D A FOR CAVEATOR

WITH
[I.A.\(Civil\)/979/2022](#)
in RSA/51/2022

GAUTAM MAHANTA
Versus
THE STATE BANK OF INDIA AND 3 ORS.

MR D K NATH
MS M DAS

MR H NATH
MR. B D DEKA
SC, G M D A
FOR CAVEATOR

58 [Tr.P.\(C\)/23/2023](#)
B/O

SMTI USMA SULTANA
Versus
FAKAR UDDIN AHMED

MR. S H RAHMAN
MR. D A KAIYUM
MR. M S MONDAL

MR S HOQUE

59 [I.A.\(Civil\)/99/2024](#)
in RSA/101/2019 (D/O), WITH
LCR, B/O
in RSA/101/2019

ABDUL BAREK MOLLAH
Versus
SHEFALI RANI DAS AND ORS

MR. T J MAHANTA
MS. P BHATTACHARYA
MR. A BORUA
MR T GOGOI

WITH
[MC/2/2024](#)

ABDUL BAREK MOLLAH
Versus
SHEFALI RANI DAS AND ORS

MR. T J MAHANTA
MS. P BHATTACHARYA
MR. A BORUA
MR T GOGOI

60 [I.A.\(Civil\)/553/2024](#)
B/O
in CRP/182/2023

NUR HUSSAIN AND 3 ORS
Versus
SUSHIL KUMAR MAHANOT AND ORS.

MR. J AHMED
MS A HUSSAIN
R BEGUM
H G DAISY
MS. S ROY
MR. R ISLAM
MR N ZAMAN

WITH
[CRP/182/2023](#)

NUR HUSSAIN AND 3 ORS
Versus
SUSHIL KUMAR MAHANOT AND ORS.

MR. J AHMED
MS A HUSSAIN
R BEGUM
H G DAISY
MS. S ROY
MR. R ISLAM
MR N ZAMAN

61 [I.A.\(Civil\)/554/2024](#)
(CONNECTED WITH ITEM NO.15
IN THE DAILY CAUSE LIST)
in RFA/5/2024

SATYA RAM BARUAH AND 3 ORS
Versus
PRANJAL BARUAH AND 10 ORS

MR. B D DEKA
MR. B D DEKA

STAY MATTERS

62 [Tr.P.\(C\)/104/2023](#)
B/O

APARAJITA CHETIA
Versus
DHIRAJ BORUAH

MR. A A SIKDAR
MR S H SIKDAR
MR. S HAQUE
MS S ABDULLAH

MR. S P CHOUDHURY
MR B DAS
MS. M BORA
MR. S. J. SARKAR

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LEAVE NOTE OF ADVOCATES FOR 26/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
5)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
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18)	MR D K MISHRA	28-02-2024	To	07-03-2024
19)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
20)	MR. N SHARMA	27-02-2024	To	27-02-2024



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[For Monday,26th February 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
53	Crl.A./42/2021 5 Y 6 M 28 D.:(AT 10:15 AM)	TH. THOIBA SINGH Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A Z AHMED MR A DAS	MR. S C KEYAL PP, ASSAM
WITH				
54	Crl.A./92/2022	SHRI THANGJAM THOIBA SINGH Versus THE UNION OF INDIA	MR T J SING MR. KH B K SINGH	SC, CENTRAL EXCISE CUSTOMS
55	Bail Appln./344/2024 (AT 10:15 AM)	LOKIVI ACHUMI Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI MS S.DAS	PP, ASSAM
MOTION				
56	AB/450/2024 B/O	JAHIRUL ISLAM @ JOHIRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MS. N NASRIN MR A ALIM SK A A AHMED MR. A W MONDAL	PP, ASSAM
57	AB/476/2024 FIXED.	INDRANUJ KASHYAP Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MISS. R R KAKATI MS N MAHANTA	PP, ASSAM
BAIL HEARING (BA)				
58	Bail Appln./231/2024 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), FIXED	RAMVIJOY KUMAR Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 26/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
5)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
6)	MR D K DEY	15-02-2024	To	01-03-2024
7)	MD. A J ATIA	22-02-2024	To	15-03-2024
8)	MR. U K BORTHAKUR	17-02-2024	To	29-02-2024

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18)	MR D K MISHRA	28-02-2024	To	07-03-2024
19)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
20)	MR. N SHARMA	27-02-2024	To	27-02-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
51	AB/454/2024 B/O	SORIFUL ISLAM SHEIKH @ SARIFUL SK. @ DADU Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
BAIL HEARING (BA)				
52	Bail Appln./4472/2023 WITH CASE RECORD(SCANNED COPY), FIXED	RANTU DAS Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
53	Bail Appln./4548/2023 WITH CASE RECORD(SCANNED COPY), FIXED	AFAZ ALI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR S NOWAJ MR. N MAHAJAN	PP, ASSAM
54	Bail Appln./4606/2023 WITH CASE RECORD(SCANNED COPY), FIXED	BISWAJIT GHOSH Versus THE STATE OF ASSAM	MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
BAIL HEARING				
55	AB/2215/2023 FIXED	SHEIKH SHANIDUL HASSAN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
56	AB/171/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ASHIDUL ALI Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	MR. A RAHMAN PP, ASSAM
ORDERS				
57	Crl.Pet./1373/2023 WITH LCR 1 FILE(SCANNED COPY), B/O	ASHRAFUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
58	I.A.(Crl.)/152/2024 WITH CASE RECORD(SCANNED COPY), B/O in Bail Appln./3220/2023 WITH Bail Appln./3220/2023	RUNA BEGUM, Versus THE STATE OF ASSAM, RUNA BEGUM Versus THE STATE OF ASSAM	MR. S K DAS MR. S K DAS MR D BARMAN	PP, ASSAM PP, ASSAM

HEARING

59 [Crl.A./53/2021](#)
3 Y 2 M 3 D :WITH LCR 5 FILES,
FIXED

VIKKY PACHAURI @ VIKASH PACHAURI
AND ANR.

MR. N AHMED
MD S I AHMED

SC, CUSTOMS

Versus
UNION OF INDIA

WITH
[I.A.\(Crl.\)/112/2024](#)
in Crl.A./53/2021

VIKKY PACHAURI @ VIKASH PACHAURI
AND ANR.

MR. N AHMED
MD S I AHMED

SC, CUSTOMS

Versus
UNION OF INDIA,

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LEAVE NOTE OF ADVOCATES FOR 26/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
5)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
6)	MR D K DEY	15-02-2024	To	01-03-2024
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20)	MR. N SHARMA	27-02-2024	To	27-02-2024



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BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-III

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING

44	AB/3963/2023 FIXED	DEBA KAKOTY Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. R K PRADHAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 26/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
4)	MR J C BORAH	08-02-2024	To	26-02-2024
5)	MR. M H RAJBARBHUIYAN	16-02-2024	To	05-03-2024
6)	MR D K DEY	15-02-2024	To	01-03-2024
7)	MD. A J ATIA	22-02-2024	To	15-03-2024
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9)	MR A K DAS	21-02-2024	To	01-03-2024
10)	MR. B BARMAN	22-02-2024	To	22-03-2024
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18)	MR D K MISHRA	28-02-2024	To	07-03-2024
19)	MR. A BHATTACHARYA	27-02-2024	To	29-02-2024
20)	MR. N SHARMA	27-02-2024	To	27-02-2024



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[For Monday,26th February 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

**[COURT PROSEEDING OF THE FOLLOWING CASES
PERTAINING TO THE PRINCIPAL SEAT WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 10:15 AM**

**LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING
FACILITY IN COURT NO.6]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

1	Bail Appln./3329/2023 ABDUL KADIR LASKAR Versus THE STATE OF ASSAM	MR. P K DEKA MR. P DAIMARY MR. R. KARIM	PP, ASSAM
2	Bail Appln./4377/2023 TANMOY GUPTA Versus THE STATE OF ASSAM	N CHAUDHURY MR. A BORPUZARI	PP, ASSAM
3	Bail Appln./4531/2023 TAJNUR ALI AND ANR Versus UNION OF INDIA	MR G SAIKIA R. Kr. Singh	SC, NCB

MOTION (BA)

4	Bail Appln./527/2024 B/O MAJAHARUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MS. S K NARGIS MS S SARMA HAZARIKA MS S BEGUM MS N SULTANA	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 26/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
51	Bail Appln./528/2024 B/O	LAKSHYA JYOTI DAS Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MS N MAHANTA	PP, ASSAM
BAIL HEARING (BA)				
52	Bail Appln./491/2024 FIXED	LAKSHYA JYOTI DAS Versus THE STATE OF ASSAM	MR. K N CHOUDHURY TAPAN RANJAN DEURI MS N MAHANTA MS. L WANGSA	PP, ASSAM
ORDERS				
53	I.A.(CrI.)/187/2024 B/O in CrI.Pet./184/2024 WITH CrI.Pet./184/2024	MRIGANKA SHARMA Versus SRI JAI PRASAD GUPTA, MRIGANKA SHARMA Versus RAM LAKHAN GUPTA	MR. SAILENDRA DEKA MR. SAILENDRA DEKA MR. P DUTTA MR JITENDRA DAS	

LEAVE NOTE OF ADVOCATES FOR 26/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,26th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
60 WP(C)/2158/2023 B/O	NEHA SAH Versus THE UNION OF INDIA AND 3 ORS	MR. M ALI MR J. ISLAM H R KHAN	MR. J LASKAR MR. M I HUSSAIN (r-4) MS. P AHMED (r-4) N. UDDIN (r-4) DY.S.G.I.
MOTION			
61 WP(C)/1018/2024 B/O	ELIZA BEGUM AND 88 ORS. Versus THE TATE OF ASSAM AND 4 ORS.	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU SC, N C T E DY.S.G.I.
62 WP(C)/1029/2024 B/O	MANIK CHANDRA DAS AND 198 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BHATTACHARYYA MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, N C T E DY.S.G.I. SC, EDU
ORDERS			
63 WP(C)/6637/2023 FIXED	PHATIK BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
64 I.A.(Civil)/428/2024 WITH OFFICE NOTE, FIXED in FAO/5/2024	AMGURI SAMASTEER AARTHA SAMAAJEEK UNNAYAN AARU SANGSKRITIK BIKASH SANTHA AND 7 ORS. Versus PRADIP HAZARIKA AND 4 ORS.	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	MR. B D DEKA N R SURANA MR. R DUBEY

WITH
[FAO/5/2024](#)
CAVT. NO. 12882/023,

AMGURI SAMASTEER AARTHA
SAMAAJEEK UNNAYAN AARU
SANGSKRITIK BIKASH SANTHA AND 7
ORS.

MR. R B PHOOKAN
R SARMAH
MS M KAKOTY
MR K J HAZARIKA

MR. R DUBEY (r-2)
MR. B D DEKA
MS. A B KAYASTHA (r-2)
MR. A N I HUSSAIN (r-2)
MR. M DAS
N R SURANA (R-4,5)
N CHAUDHURY
MR A BHATRA
MR A DEKA
MS N B KAYASTHA (r-2)
FOR CAVEATOR

Versus
PRADIP HAZARIKA AND 4 ORS.

WITH
[I.A.\(Civil\)/96/2024](#)
in FAO/5/2024

AMGURI SAMASTEER AARTHA
SAMAAJEEK UNNAYAN AARU
SANGSKRITIK BIKASH SANTHA AND 7
ORS.

MR. R B PHOOKAN
R SARMAH
MS M KAKOTY
MR K J HAZARIKA

MR. B D DEKA
MR. M DAS
N CHAUDHURY
MR A BHATRA
MR A DEKA
FOR CAVEATOR

Versus
PRADIP HAZARIKA AND 4 ORS.

=====

LEAVE NOTE OF ADVOCATES FOR 26/02/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	CRL.A(J)/70/2020 (AT 3:30 PM)	RUPEN GOGOI Versus THE STATE OF ASSAM	MS B SHARMA, AMICUS CURIAE	MR. K K PARASAR(PP, ASSAM)
MOTION (BA)				
2	Bail Appln./531/2024 B/O	AJIBOR RAHMAN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
MOTION				
3	AB/477/2024 B/O	REJJAK ALI Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR A ALIM SK A A AHMED MR. A W MONDAL	PP, ASSAM
BAIL HEARING (BA)				
4	Bail Appln./461/2024 FIXED	NIRHANDRA THAOSEN Versus THE STATE OF ASSAM	MR. A M BORA MR. B BORAH MR. V A CHOWDHURY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 26/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[MAC APPEAL AND MFA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
26	MACApp./857/2022 B/O	JAYANTA KALITA Versus HDFC ERGO GENERAL INSURANCE COMPANY LTD.	MR A CHOUDHURY MR. R Deka S I AKAND	MR. K K BHATTA (r-1)
27	I.A.(Civil)/525/2023 in MACApp./103/2016 (D/O), WITH I.A.(Civil)/1606/2016 (D/O), FIXED in MACApp./103/2016	SMTI NIVA MILI PEGU AND 2 ORS Versus NATIONAL INSURANCE COMPANY LTD AND 2 ORS.	C. M. MAHANTA MR. A R AGARWALA MS. D PAUL	MR. R GOSWAMI
28	I.A.(Civil)/482/2024 B/O in MACApp./449/2023	SAHID ALI Versus M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED		MR. P HAZARIKA
	WITH MACApp./449/2023	M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SAHID ALI AND 2 ORS.	MR. P HAZARIKA P. BORAH MR. H S BORAH	MR D MONDAL (R-1)
	WITH I.A.(Civil)/3687/2023 in MACApp./449/2023	M/S SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus SAHID ALI AND 2 ORS.	MR. P HAZARIKA P. BORAH MR. H S BORAH	

LEAVE NOTE OF ADVOCATES FOR 26/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
60	Bail Appln./529/2024 B/O	PRADIP BHUYAN Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
61	Bail Appln./530/2024 B/O	ANARUL ISLAM @ ANARUL HOQUE @ MD. ANARUL HOQUE Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
ADMISSION				
62	WP(C)/1003/2018 FIXED	PRASSANNA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. K KALITA	GA, ASSAM
WITH				
63	WP(C)/991/2018	BIPUL DAS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S D PURKAYASTHA	GA, ASSAM
64	WP(C)/4068/2021 (CONNECTED WITH ITEM NO. 5-6 IN THE DAILY LIST), FIXED	AMBE WIRE PRIVATE LIMITED Versus THE UNION OF INDIA 2 ORS	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
65	WP(C)/317/2024 FIXED AT 2:00 P.M. BY SLIP	M/S RATHOUR SERVICES AND 2 ORS Versus THE UNION OF INDIA AND ORS	MS. B CHOWDHURY	MR. K GOGOI DY.S.G.I.
WITH				
	I.A.(Civil)/321/2024 in WP(C)/317/2024	M/S RATHOUR SERVICES AND 2 ORS Versus THE UNION OF INDIA AND 3 ORS	MS. B CHOWDHURY	DY.S.G.I.
WITH				
	I.A.(Civil)/369/2024 in WP(C)/317/2024	M/S RATHOUR SERVICES AND 2 ORS Versus THE UNION OF INDIA AND 3 ORS	MS. B CHOWDHURY	DY.S.G.I.

BAIL HEARING (BA)

66 [Bail.Appln./500/2024](#)
FIXED

SADDOY KR. DEKA
Versus
THE STATE OF ASSAM

MR. B D KONWAR SR. ADV. PP, ASSAM
MR J SINGH
MS P GUPTA
MS M ZOMUANPUII
MR P DOLEY
MS S JAIN

67 [Bail.Appln./501/2024](#)
FIXED

SADDOY KR DEKA
Versus
THE STATE OF ASSAM

MR. B D KONWAR SR. ADV. PP, ASSAM
MR J SINGH
MS P GUPTA
MS M ZOMUANPUII
MR P DOLEY
MS S JAIN

ORDERS

68 [Cont.Cas\(C\)/145/2023](#)
FIXED

ZEETENDRA SALAI
Versus
MEGHA NIDHI DAHAL

MR SAURADEEP DEY
MR P H KONWAR

MR. D SAIKIA (r-1)
MR. S BORA (r-1)

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LEAVE NOTE OF ADVOCATES FOR 26/02/2024

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